

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. B. Dhanaraj -

in the petition -

B. Dhanaraj

2. T. K. Bhaskar
Priyadarshini
Abhi/

Counsel for 5th Respondent

ORDER

Mr. B. Dhanaraj, Counsel for Petitioner present. Ms. Priyadarshini, Counsel for R5 present. Counsel representing for other Respondents called, absent. For hearing submissions of both the sides in relation to the affidavit filed by R5 for deleting as a party in this proceedings time is extended. Put up on 06.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)